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Title: The Minister of Panchayati Raj, Minister of Youth Affairs & Sports and Minister of Development of North-Eastern Region made a statement regarding status of implementation of recommendations in 120th Report of Standing Committee on Home Affairs regarding Action Taken on Demands for Grants (2006-07) pertaining to the Ministry of Development of North Eastern Region.

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I am making this statement on the status for the implementation of recommendations contained in the 120th Report of the Department-related Parliamentary Standing Committee on Home Affairs pertaining to consideration of Demands for Grants (2006-07) of the Ministry of Development of North Eastern Region in pursuance of direction 73A of the Hon. Speaker, Lok Sabha.

The Standing Committee on Home Affairs (dealing with the Ministry of Development of North Eastern) examined the Demands for Grants of the Ministry of Development of North Eastern Region for the year 2006-07 and presented their 120th Report in this regard on 19th May, 2006.

Action Taken Statements on the recommendations/observations contained in the Report of the Committee had been sent to the Standing Committee on Home Affairs on 17th August, 2006.

There are 13 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations mainly pertain to utilization of funds available under Non-Lapsable Central Pool of Resources (NLCPR) for implementation of developmental projects, review of exemption granted to certain Ministries from making contribution to NLCPR Corpus, restoration of 10 per cent loan component in the budget of the Ministry

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for release of assistance to State Governments, funds for completion of on-going projects of NEC, strengthening of the monitoring mechanism to ensure quality and speedy execution of the projects, taking up more projects with higher allocation for capacity building, skill development and showcasing of the NER, expediting studies for externally aided project proposals, making provision for setting up of national level sports school, an institute of Fashion Technology, Pilot Training Institute at Lilobari and their inclusion in "Vision Document-2020" and early implementation of Projects for setting up of airports at Teju and Passighat and Tawang Ropeway in Arunachal Pradesh, providing funds for setting up a medical college in each NE State etc.

The status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.
